NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT. HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017		
COMPANY PETITION/APPLICATION NO.	CP/416/2016		
NAME OF THE COMPANY	International Paper APPM Limited		
NAME OF THE TRANSFEROR/DEMERGER COMPANY			
NAME OF THE TRANSFEREE/RESULTING COMPANY			
UNDER SECTION	391/394		

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Vivek Ganesh, learned Counsel for the Petitioner and Mr. T. Sujan Kumar Reddy, learned counsel for R.D. Post the case on 09.02.2018.

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M EMBER (Judicial)